

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

4. IA/122/2022 C.A.(CAA)/203(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. H. V. SUBBA RAO,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **22.09.2022**.

NAME OF THE PARTIES: CULVER MAX ENTERTAINMENT PRIVATE LIMITED

SECTION: 230 of the Companies Act, 2013

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**ORDER**

Sr. Adv. Mr. Soli Cooper, Anirudh Das, Meghna Rajadhyaksha, Kriti Kalyani a/w Harit Lakhani i/b Shardul Amarchand Mangaldas & Co. for the Applicant through virtual hearing. List this matter on **29.09.2022**.

SD/-  
ANURADHA SANJAY BHATIA  
Member(Technical)

SD/-  
H. V. SUBBA RAO  
Member(Judicial)

/NT/